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MCRC-51319-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE PRAMOD KUMAR AGRAWAL

ON THE 17<sup>th</sup> OF JUNE, 2026MISC. CRIMINAL CASE No. 51319 of 2025*ABHISHEK BANERJEE**Versus**AKASH VIJAYVARGIA*

.....  
Appearance:

*None for the petitioner.*

.....

ORDER

No one appeared for the petitioner even in the pass over round.

No one has appeared on behalf of petitioner in the first round also.

It seems that petitioner has lost interest in prosecuting this petition.

Accordingly, present MCRC stands **dismissed for want of prosecution.**

This Court by order dated 12.11.2025 has stayed the proceedings for execution of arrest warrant issued in Case No.SC PPM/2/2024 by J.M.F.C. and Special Judge, MP/MLA, Bhopal.

Accordingly, the stay granted in favour of the petitioner vide order dated 12.11.2025 is also vacated.

Registry is directed to sent a copy of this order to the Trial Court concerned immediately.

(PRAMOD KUMAR AGRAWAL)  
JUDGE